

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-2078/ND/2019**

**IN THE MATTER OF:**

**Smt. Roshita Aneja**

**...PETITIONER**

**Vs.**

**M/s. Lords Creative Infra Solution Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 20.12.2019**

**Coram:**

**SHRI. CH. MOHD. SHARIEF TARIQ, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Sameer Nandwani,  
Advocate**

**For the Respondent/ Corporate-debtor :Mr. Satvinder Singh and Mr.  
Gagandeep Singh, Advocates**

**ORDER**

Counsels for both the sides are present. At the request of both the counsels, matter is adjourned to 03.01.2020.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(CH. Mohd. Sharief Tariq)  
Member (J)**

**(Meenu)**